

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA
UN-STARRED QUESTION NO.1119
TO BE ANSWERED ON 31.07.2024

CHILD PROTECTION UNITS AT BLOCK LEVELS

1119. SHRI MUZIBULLA KHAN:

Will the Minister of Women and Child Development be pleased to state:

- (a) whether the Ministry is making provision of funds as well as human resources for Child Protection units at Block level for efficient coordination; and
- (b) if so, the details thereof, if not, the reasons therefor?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMTI ANNPURNA DEVI)

(a) & (b): No. However, Section 106 of The Juvenile Justice (Care and Protection of Children) Act, 2015 provides for setting up a district level Child Protection Unit. Accordingly, 762 District Child Protection Units have been set up in the country.
